

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No209
CP(IB) 44 of 2018

Order under Section 9 IBC

IN THE MATTER OF:

VE Commercial Vehicles Ltd
V/s
Eagle Corporation Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..18/04/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Pratik Thakkar, Adv.
Ms. Garima Malhotra, Adv.
For the Respondent : Mr. Kiran Shah, PCA, with Mr. Dhruvit Shah, Adv.

ORDER

As per the order dated 17.02.2022 IBBI was directed to file a report which is awaited as per the information given by the Registry.

List on 10.05.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**